

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 37 of 2014**

**Dated : 11<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)  
Versus  
Gujarat Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swapna Seshadri  
Ms. Sheilja  
Counsel for the Respondent (s): Ms. Suparna Srivastava  
Mr. A. Bhatnagar (Rep.) for R.1  
Mr. Amit Kapur  
Mr. Vishrov Mukherjee for R.2  
Mr. A. Bhattacharya  
Mr. V. Yadav for R.12, 21, 30, 47

**ORDER**

Reply has been filed by the Respondents.

Post the matter for hearing on **09.05.2014**. In the meantime,  
Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)  
Technical Member**  
*ts/js*

**(Justice M. Karpaga Vinayagam)  
Chairperson**